NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.P No. 27/(MAH)/2011 CA No.

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 06.01.2017

NAME OF THE PARTIES: Shaikh Mukhtar Hussain V/s.
M/s. Suman Motels Ltd.

SECTION OF THE COMPANIES ACT: 397-398 of the Companies Act 1956 and 241/242 of the Companies Act, 2013.

S. No. NAME DESIGNATION SIGNATURE

DY S. M. Jane PER For Lee 20

2. Swapnil Baymillo UNAIGN Kerp. 1409

3. Deepak Shukla illo
Wined mistry be Advocate

for Respondent No. 5

Order CP No.27/397-398/ CLB/MB//MAH/2011

The Petitioner Counsel submits that R6 & R7 have till date not filed their reply to the main Company Petition. R6 & R7 are called absent and the case is set exprte against them. The Professional appearing on the Petitioner behalf is at liberty to file the Affidavit on subsequent facts within 10 days hereof and reply if any, within 10 days thereof.

List this matter for final hearing on 9.2.2016.

Sd/-

B.S.V. PRAKASH KUMAR Member (Judicial)

Sd/-

V. NALLASENAPATHY Member (Technical)